

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/5851/2020**

This the 08<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Mudasir Mushtak Hakim, age 31 yrs. S/o Late Mushtaq Ahmad Hakim R/o Ward No.4, Plan Bandipora.

.....Applicant

(Advocate:- Mr. Bhat Fayaz Ahmad)

**Versus**

1. Service Selection Recruitment Board through its Chairman & ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, D.A.G.)

**O R D E R [O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

At the outset, learned counsel for the applicant has submitted that this T.A. has become infructuous.

2. In view of the submission made by the applicant's counsel, this T.A. is disposed of as having become infructuous.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil